

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 20633/2017

(Arising out of impugned final judgment and order dated 31-05-2017 in WA No. 55113/2015 passed by the High Court of Judicature at Allahabad)

SANJAY KUMAR SINGH

Petitioner(s)

VERSUS

DR. DHIRENDRA SINGH & ORS.

Respondent(s)

IA No. 1131/2020 - EXEMPTION FROM FILING O.T.

IA No. 81437/2017 - EXEMPTION FROM FILING O.T.

IA No. 73044/2017 - EXEMPTION FROM FILING O.T.

IA No. 81434/2017 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 73042/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 22-04-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER

HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Shyam Divan, Sr. Adv.
Mr. Sanjay Kumar Visen, AOR
Ms. Sanam Tirupathi, Adv.
Mr. Suresh Kumar Bhan, Adv.

For Respondent(s) Mr. Vinay P. Tripathi, adv.
Ms. Preeti Shukla, Adv.
Mr. B. Shravanth Shanker, Adv.
Mr. Abhishek Singh, AOR

Mr. Sanjay Kumar Tyagi, AOR

Ms. Bharti Tyagi, AOR

Mr. Amitesh Kumar, Adv.

Ms. Priti Kumari, Adv.

Ms. Binisa Mohanty, Adv.

Mr. Mritunjay Kumar Sinha, AOR

UPON hearing the counsel the Court made the following

O R D E R

List on a non misc. day after eight weeks.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)